

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 22.09.2020 (TUESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1048-1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd.  <b>With</b>	S. Ghosh	Rishav Banerjee-R1 Siddharta Manocha-R2
<b>2.</b>	Comp. App (AT) (Ins) No. 200 of 2020	Assistant Commissioner of Customs Special Disposal Cell (Port), Kolkata Vs. CA Kannan Tiruvengadam, R.P. of BRG Iron and Steel Company Ltd. & Ors.	Bhuvnesh Satia	Sreenita Ghosh-R3 Abhishek Sinha-R1 (RP)

## **For Admission (After Notice)**

<b>3.</b>	Comp. App (AT) (Ins) No. 1269 of 2019	Savitha Ravishgowda Vs. Rubfila International Ltd & Anr. & Ors.	Sayaree Basu Mallik	Zeeshan Diwan Darpan Sachdeva-R1 Vaishali Kalera-R3
<b>4.</b>	Comp. App. (AT) (Ins) No. 309 of 2020	Silpco Constructions Pvt. Ltd. Vs. Yogesh Gupta, Liquidator of Kohinoor Power Pvt. Ltd.	Harsh Gurbani	Abhay Anand Jena
<b>5.</b>	Comp. App. (AT) (Ins) No. 338 of 2020	Narendrabhai Jayantilal Shah Vs. Lim Fa Pte Ltd.	Natasha Dhuruman Shah	
<b>6.</b>	Comp. App. (AT) (Ins) No. 565 of 2020	Prashant Goyal Suspended Director, Baldeo Metals Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Anr.	Gaurav Srivastava	Savyasachi K. Sahai-R1 Dhiren Shah-R2(IRP)
<b>7.</b>	Comp. App. (AT) (Ins) No. 707 of 2020	Solenis Chemicals (India) Pvt. Ltd. Vs. Arjun Pulp and Paper India Pvt. Ltd.	Kamal Ahuja	Rohan Rajasekaran

**For Hearing**

<b>8.</b>	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Pradip Das-R2
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>9.</b>	Comp. App. (AT) No. 82 of 2020 & I.A No. 1344 of 2020  <b>Part Heard</b>	Baby Mathew & Anr. Vs. Mar Jacob Thoomkuzhy & Ors.  <b>With</b>	Manisha Chaudhary	Manoj Menon-R1 to R4
<b>10.</b>	Comp. App. (AT) No. 98 of 2020  <b>Part Heard</b>	Biju George & Ors. Vs. Jeevan Telecasting Corporation Ltd & Ors.	Shivam Narang	Prince Jose Manisha Chaudhary- R1 & R6

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**By the order of Hon'ble Acting Chairperson**

-sd/-  
**Registrar**